

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-9-2020.

Mr. Swapnil Sakaram Parab ... Applicant.

Versus

State & anr. ... Respondents.

Shri A.D.Bhobe, Advocate for the Applicant.

Shri Pravin Faldessai, Addl. Public Prosecutor on behalf of the State.

Coram : Nutan D. Sardessai. J.

Dated : 16th June, 2020

P.C.:

Heard.

2. Shri A. D. Bhobe, learned Advocate seeks interim relief since he was secured by such a relief by the learned Sessions Court till the disposal of the proceedings before it. In view thereof, the applicant shall be secured with the interim relief till Friday i.e. 19.06.2020.

3. Shri Pravin Faldessai, learned Addl. Public Prosecutor undertakes to file reply during the course of the day with a copy to the other party.

4. Stands over on 19.06.2020.

Nutan D. Sardesai, J.

MF/-